

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWELFTH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twelfth Report.

2. The Committee met on the 7th August, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th August, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 11th August, 1967 had been invited to present their views on the Resolutions before the Committee. Sarvaswari P. Venkatasubbaiah, J. M. Imam and Era Sezhiyan attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Crossing of the floor by legislators. | 2 hours. |
| (2) Resolution regarding Re-organisation of Planning Commission | 1 hour. |
| (3) Resolution regarding Steel Project. | 1 hour. |

NEW DELHI;

August 7, 1967.

Sravana 16, 1889 (Saka).

R. K. KHADILKAR

Chairman,

Committee on Private Members'
Bills and Resolutions.